

National Company Law Tribunal


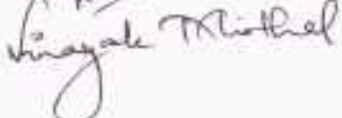
Allahabad Bench

CP NO 10/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE COMPANY: Juggilal Kamlapat Jute Mills Ltd

SECTION OF THE COMPANIES ACT: Rule 6 Of I & B Code,2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Kaushlendra N. Singh	Lawyer	Applicant	
2.	Srinayak Mishra	Lawyer	Applicant	

Order dated 28.02.2017

CP No. 10/ALD/2017 Juggilal Kamlapat Jute Mills Ltd

Parties are represented by their respective counsel. The counsel for the operational creditor seeks some more time for filing formal memo by providing/furnishing of the latest order passed by the BIFR before the insolvency code came into effect. The corporate creditor is further instructed to clarify about the position of the prescribed limitation for making recovery of his debts through its memo. A copy of the same may be furnished to the respondent company. The case is listed for further hearing on 03.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)